GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO- 2524 ANSWERED ON 03RD AUGUST 2023

PROPOSALS UNDER CRIF

†2524. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of proposals received, approved and sanctioned from Rajasthan for road construction from the Central Road and Infrastructure Fund (CRIF) during each of the last five years;
- (b) the details of the funds allocated, released and utilized during the last five years, year-wise;
- (c) whether the road construction proposals recommended for Ajmer by public representative under CRIF have not been approved till date even after prepared/submitted by local Jaipur and Ajmer superintendent engineers and if so, the details thereof;
- (d) whether the said proposal has been approved and if not, the reasons therefor:
- (e) the details of such proposals which are still under consideration and pending; and
- (f) the time by which the above pending proposals are likely to be approved?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Details of number of proposals received, approved/finalized, funds allocated, released and utilized for road construction from the Central Road and Infrastructure Fund (CRIF) for Rajasthan during each of the last five years is at Annexure I.

(c) to (f) Based on the section 7A and 11 of CRIF Act, 2000, the Ministry finalized the criteria for allocation of funds for development and maintenance of State Roads under CRIF Scheme in consultation with the Ministry of Finance and circulated the same to all State Governments and UTs in January, 2020 and amendments were issued in April, 2022. The criteria inter-alia provides for finalization of list of projects by the Ministry in consultation with State Governments/ UTs. The list of proposals for sanction under CRIF Act 2000 is forwarded by State Governments as per above mentioned criteria. Five proposals at a cost of Rs 143.47 Crores have been finalised for Ajmer district under CRIF scheme during 2023-24; details of these proposals is at Annexure II.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2524 FOR ANSWER ON 03.08.2023 ASKED BY SHRI BHAGIRATH CHOUDHARY REGARDING "PROPOSALS UNDER CRIF"

CRIF DETAILS FOR RAJASTHAN STATE

Year	Proposals Received/ Approved/ Finalized (Nos)	Cost (Rs Crores)	Allocation/ Accrual (Rs Crores)	Fund Released (Rs Crores)	Fund Utilized (Rs Crores)
2018-19	24	693.59	644.38	591.86	531.54
2019-20	0	0	669.01	415.17	328.74
2020-21	0	0	622.71	141.81	140.79
2021-22	81	2045.61	627.89	148.40	253.05
2022-23	0	0	715.82	906.62	838.22

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 2524 FOR ANSWER ON 03.08.2023 ASKED BY SHRI BHAGIRATH CHOUDHARY REGARDING "PROPOSALS UNDER CRIF"

LIST OF STATE ROAD PROJECTS FINALIZED UNDER CRIF ACT 2000 IN AJMER DISTRICT (2023-24)

S.No.	Name of Work	Total Length (Kms)	Total Cost (Rs Crores)
1	Strengthening and Widening work for Kekri, Bijainagar to Kekri Roadfrom Km 38/500 to 41/00 and Km 4/0 to 54/0 Jaliya to Sarsardi Portion	13.50	16.87
2	Strengthening and Widening work for Pushkar to Parbatsar road km 36/00 to 48/00 (MDR-191)	12.00	22.00
3	Strengthening and widening work for Sawarda (NH 8) to Ajmer via Narena Marwa, Roopangarh, Salemabad road Km 8/500 to 57/00	48.50	65.00
4	Strengthening and widening work for Bandanwada Bhinay-Nagola roadKm. 16/0 to 28/00	12.00	13.62
5	Strengthening and Widening work for Kekr-Bogla-Dhundhari- Tanakwas-Bajta-Peeplaj- Kajodiyaupto Dist.Border Bhilwara Km 11/00 to 17/500 & 47/500 to 65/500	24.50	25.98
